

PRESCRIBED FORMAT

Form.1 List of cases E-filed during the month of JANUARY, 2023									
Sl.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1.	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada.	Krishna	--	--	--	--	--	--	--
2.	Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	--	--	--

Form.2 List of cases in which e-payment of Court Fee was made during the month of JANUARY, 2023							
Sl.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada.	Krishna	--	--	--	--	-
2.	Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	-

Form.3
List of cases in which Electronic Service of Process has taken place during the month of JANUARY, 2023

Sl.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--	-
2.	Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	-

Form.4
List of total no. of cases randomly allocated during the month of JANUARY, 2023

Sl. No	Court	District	Case No.	Court No.	Case Type	Case Count (No. of Cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--
2.	Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--

Form.5
List of cases in which Case Management Hearing was held during the month of JANUARY, 2023

Sl. No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	COS 08/2017 (Old OS 0202- 9/2017)	Tata Projects Limited, a Company incorporated under the Provisions of Companies Act, 1956 and Having its Registered Office at Mithona Towers-1, 1-7-80 to 87, Prenderghast Road, Secunderabad -500003 (Plaintff) Vs. Rashtriya Ispat Nigam Limited Visakhapatnam Steel Plant, having its Registered Office at Administrative Building, Visakhapatnam- 530001 (Defendant)	Sri.Vydyula Ravindra Prasad, Advocate for Plaintiff Vs. Sri Ajarapu Srinivas, Advocate for Defendant	23.03.2019 (Received by transfer) (Date of Registration at Hon'ble PDJ Court, VSP on 23-06-2017)	05.01-2023
			COS 14/2020	M/s.Reddem Enterprises, Visakhapatnam. (Plaintiff) Vs. Jawahar Bala Kumar @ Jawahar Sunkra and 3 others (Defendants)	Sri R.Pavan Kumar for Plaintiff Vs. Sri M.Ravi , Advocate for D3 Sri V.D.V.N.Murthy, Advocate for D4 D1 and D2 - Exparte	10-09-2020	24-01-2023

Sl. No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
			COS 4/2019	Vijaya Visakha Milk Products Co., Ltd., Visakhapatnam (Plaintiff) Vs. Pakasam Milk Producer Co.,Ltd. Ongole Dairy, Jurnool Road, Ongole. (Defendant.)	Sri Ajarapu Srinivas Advocate for Plaintiff Vs. Sri A.V.Lenin Advocate for Defendant	09-04- 2019	30-01-2023
			COS 12/2020	M/s.Vishnusree Developers, Anaparthi, East Godavari District. (Plaintiff) Vs. Sathi Sudha Rani, Rajanagaram, East Godavari District. (Defendant)	Sri S.Kumar, Advocate for Plaintiff Vs. Sri B.A.Raja Rao and Sri S.Arun Dev, Advocates for Defendant	11-08- 2020	30-01-2023
			COS 14/2019	MDA Mineral Dhatu (AP) Pvt. Ltd., Mittal Chambers, 10-01-13/2, Asilmetta, Visakhapatnam. (Plaintiff) Vs M/S. Vwin Impex, 47-9-24/27, 5 th floor, Satya Sai Enclave, 3 rd Lane, Dwarakanagar, Visakhapatnam and another (Defendants)	Sri K.Rama Kireeti Advocate for plaintiff Vs Sri G.V.S.K.Kumar Advocate for Defendants	30-9-2019	31-01-2023

Form.5
List of cases in which Case Management Hearing was held during the month of JANUARY, 2023

Sl. No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
2	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	COS 6/2021	SS Jewellery, VJA Vs Sri Vijaya Lakshmi Jewellery Mart & Another	Ch.A.K Vs DKK	23.03.2021	3.01.2023
			C.O.S 2/2022	Soham Engineering Constructions Vs State of AP	BVK Vs AGP	22.02.2022	19.01.2023

Form.6
Contested commercial cases disposed during the month of JANUARY, 2023

Sl. No	Court	District	Case No.	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested/ Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	-	--	-	-	-	-	-	-	-	-	-
2	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	COS 03/2017 Old OS 115/2013)	Mediseti Appala Raju and 3 others Vs. Lanka Vijaya Lakshmi	Sri. Sri Gorle Prasad & Sri B.Vasantha Rao Advocates for Plaintiffs Vs. Sri S.Sridhar, Advocate for Defendant	23.03.2019 (Received by transfer) (Date of Registration at Hon'ble PDJ Court, Vsp on 28-3-2013	No	05-01-2023	3570 days	Contested	-	-	U/Or.VII R.1 Sec.26 of CPC
			COS. 11/2019 Old OS 586/2015	Kolli Venkata Mohana Rao Vs State of Andhra Pradesh rep. By District Collector, VSP	Sri V.V. Ravi Prasad and Sri J.V.Rama Krishana, Advocates for Plaintiffs Vs Sri T.Ravi Kumar,	12-09-2019 (Received by transfer from VIIADJC/ VSP)	No	05-01-2023	2674 days	Contested	-	-	U/Or.VII R.1 Sec.26 of CPC

				and two others	Government Pleader for D1 to D3.	(Date of Registration at Hon'ble PDJ Court, Vsp on 09-09-2015							
			CEP. 07/2022	M/s. Indo Engineering Works, D-7(B), B-Block, APIE, Autonagar, Visakhapatnam Vs Rashtriya Ispat Nigam Limited, Visakhapatnam.	SriC.V.Veerabhadra Rao Advocate for DHr Vs Sri Ajarapu Srinivas Advocate for JDr.	01-08-2022	No	23-01-2023	174 days	Contested	-	-	O/Or.21, R.52 of CPC
			CAOP. 07/2019	M/s.NTPC Ltd., Lodhi Road, New Delhi. Vs M/s. Ganesh Enterprises and another	Sri C.Syama Sundara Rao Advocate for Petitioner Vs Sri P.Jagan Mohan Rao and Sri S.V.Krishnam Raju Advocates for Respondents.	23.03.2019 (Received by transfer) (Date of Registration at Hon'ble PDJ Court, Vsp on 04-02-2019	No	27-01-2023	1452 days	Contested	-	-	U/Sec.34 of the Arbitration and Conciliation Act, 1996.
			CAOP. 40/2017 Old AOP. 833/2017	M/s.NTPC Ltd., Lodhi Road, New Delhi. Vs M/s. SAAGR INFRA LIMITED Road Mylapore, Chennai and another	Sri C.Syama Sundara Rao Advocate for petitioner Vs R1- Exp R2- Arbitrator	23.03.2019 (Received by transfer) (Date of Registration at Hon'ble PDJ Court, Vsp on 19-9-2017	No	31-01-2023	1959 days	contested	-	-	U/Sec.34 of the Arbitration and Conciliation Act, 1996.

*N.B.: Since pre-mediation U/s 12A of the Commercial Courts Act, applicable to the suits only and the same is not applicable for Commercial Arbitration Original Petitions (CAOP)

Form.7
Summary of Commercial Cases during the month of JANUARY, 2023

Sl.No	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada	Krishna	64	3	2	65
2.	Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	193	0	10	183

REGISTRAR (VIGILANCE)
FAC.REGISTRAR (ENQUIRIES)